

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/421/ (IB)/2017

NAME OF THE PETITIONER(S) : BHARAT STEEL

NAME OF THE RESPONDENT(S) : CETHAR LTD

UNDER SECTION : 433 ( e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

**ORDER**

Counsel for both the parties present. Counsel for petitioner is also directed to file an affidavit and bank statement in view of Section 9(3)(b)(c) of I&B Code, 2016 within seven days. Matter is posted for arguments. **Put up on 30.06.2017 at 02.30 P.M.**

*S. Vijayaraghavan -*

(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*Ch. Mohd. Sharief Tariq*  
(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))